

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD - BASIC TRAINING PROGRAMMES - Part-I Institutional Training (Phase 1) for 56 days and Part-II Mid Term Practical Training (Phase 1) for one month at the Academy for 48 newly recruited Junior Civil Judges (1st Batch) of XX Basic Course from 10.04.2017 to 11.07.2017 (including one week summer vacation) - Nomination of Junior Civil Judges to undergo training at the Academy - **ORDERS - ISSUED.**

REF: Letter ROC.No.173/2017/APJA-Sec'bad, dated 20.02.2017 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO.1641/2017-B.SPL., DATED: 14.03.2017

The High Court is pleased to pass the following Order:

I

The following 45 Junior Civil Judges of 1st Batch of XX Basic Course, mentioned in Column Number 2, are hereby nominated to undergo Part-I Institutional Training (Phase 1) for 56 days from 10.04.2017 to 11.06.2017 (including one week summer vacation) and Part-II Mid Term Practical Training (Phase 1) for one month from 12.06.2017 to 11.07.2017 at Andhra Pradesh Judicial Academy, Secunderabad and they are directed to handover charge of their post(s) to the Officers mentioned against their names i.e., in Column Number 3 and proceed to report before the Director, Andhra Pradesh Judicial Academy, Secunderabad at 8:30 a.m. on 10.04.2017 for participating in the Basic training.

Sl. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
	SARVASRI:	
1.	Smt. L. Rita, II Addl. Junior Civil Judge, Warangal.	Prl. Junior Civil Judge, Warangal.
2.	Sri V. Shiva Ranjani, Special Judicial Magistrate of First Class, Excise Court, Warangal.	III Addl. Junior Civil Judge, Warangal.
3.	Smt. E. Sucharitha, Addl. Junior Civil Judge, Gazwel, Medak District.	Prl. Junior Civil Judge, Gazwel, Medak District.
4.	Sri P. Satyanarayana Rao, Prl. Junior Civil Judge, Suryapet, Nalgonda District.	Junior Civil Judge, Nakrekal, Nalgonda District.
5.	Smt. K. Kavitha, Prl. Junior Civil Judge, Vikarabad, Rangareddy District.	Addl. Junior Civil Judge, Vikarabad, Ranga Reddy District.
6.	Sri A. Pradeep, Junior Civil Judge, Zaheerabad, Medak District.	Junior Civil Judge, Naryanakhed, Medak District.
7.	Sri K.V.M. Subrahmanya Sarma, Addl. Junior Civil Judge, Husnabad, Karimnagar District.	Prl. Junior Civil Judge, Huzurabad, Karimnagar District.
8.	Sri P. Ravi, II Addl. Junior Civil Judge, Godavarikhani, Karimnagar District.	I Addl. Junior Civil Judge, Godavarikhani, Karimnagar District.
9.	Smt. A. Nirmala, Addl. Junior Civil Judge, Jangaon, Warangal District.	Prl. Junior Civil Judge, Jangaon, Warangal District.

10.	Smt. V. Usha Kranthi, Addl. Junior Civil Judge, Gadwal, Mahabubnagar District.	Prl. Junior Civil Judge, Gadwal, Mahabubnagar District.
11.	Sri P. Laxmana Chary, Special Judicial Magistrate of First Class, Excise Court, Adilabad.	Judicial Magistrate of First Class, Spl. Mobile Court, Adilabad. (PCR Cases)
12.	Smt. S. Shalini, Junior Civil Judge, Nagarkurnool, Mahabubnagar District.	Junior Civil Judge-cum-Special Mobile Court, Nagarkurnool, Mahabubnagar District.
13.	Smt. S. Manjula, Addl. Junior Civil Judge, Sircill, Karimnagar District.	Junior Civil Judge, Vemulawada, Karimnagar District.
14.	Smt. G. Radhika, II Addl. Junior Civil Judge, Huzurabad, Karimnagar District.	I Addl. Junior Civil Judge, Huzurabad, Karimnagar District.
15.	Smt. V. Soumya, III Addl. Junior Civil Judge, Khammam.	I Addl. Junior Civil Judge (Juvenile Court), Khammam.
16.	Smt. P. Shirisha, II Addl. Junior Civil Judge, Kothagudem, Khammam District.	III Addl. Junior Civil Judge, Kothagudem, Khammam District.
17.	Sri N. Syamsunder, Judicial Magistrate of First Class, Manuguru, Khammam District.	Judicial Magistrate of First Class, Bhadrachalam, Khammam District.
18.	Smt. P. Chandana, Spl. Judicial Magistrate of First Class, Excise Court, Nizamabad.	Judicial Magistrate of First Class, Special Mobile Court, Nizamabad.
19.	Smt. Vindhya Naik, Addl. Junior Civil Judge, Bodhan, Nizamabad.	Prl. Junior Civil Judge, Bodhan, Nizamabad District.
20.	Smt. L. Sarada Reddy, Addl. Junior Civil Judge, Hindupur, Anantapuram District.	Prl. Junior Civil Judge, Hindupur, Anantapuram District.
21.	Smt. L.D. Rathna Kumari, Judicial Magistrate of First Class, Special Mobile Court, Srikakulam.	I Addl. Junior Civil Judge (Juvenile Court), Srikakulam.
22.	Smt. P. Gayathri, Addl. Junior Civil Judge, Dharmavaram, Ananthapuram District.	Prl. Junior Civil Judge, Dharmavaram, Ananthapuram District.
23.	Sri M. Sreenu, Prl. Junior Civil Judge, Rayachoti, Kadapa District.	Junior Civil Judge, Lakkireddipalli, Kadapa District.
24.	Sri P. Bharadwaja, IV Addl. Junior Civil Judge, Chittoor.	Judicial Magistrate of First Class, Special Mobile Court, Chittoor.
25.	Smt. M. Manasa, Addl. Junior Civil Judge, Rayachoti, Kadapa District.	Junior Civil Judge, Lakkireddipalli, Kadapa District.
26.	Smt. K. Himabindu, Junior Civil Judge, Mummidivaram, East Godavari District.	Addl. Junior Civil Judge, Amalapuram, East Godavari District.
27.	Sri D. Vijay Goutam, Junior Civil Judge, Srungavarapukota, Vizianagaram District.	Junior Civil Judge, Kothavalasa, Vizianagaram District.
28.	Sri Ch. Kishore Kumar, Junior Civil Judge, Pulivendla, Kadapa District.	Junior Civil Judge, Jammalamadugu, Kadapa District.
29.	Smt. V.L. Shyam Sundari, II Addl. Junior Civil Judge (Juvenile Court), Nellore.	IV Addl. Junior Civil Judge, Nellore.

30.	Smt. N. Sarada, II Addl. Junior Civil Judge (Juvenile Court), Ongole, Prakasam District.	III Addl. Junior Civil Judge, Ongole, Prakasam District.
31.	Smt. M. Sailaja, Junior Civil Judge, Kota, Nellore District.	Prl. Junior Civil Judge, Gudur, Nellore District.
32.	Smt. N. Usha Lakshmi Kumari, Addl. Junior Civil Judge, Ramachandrapuram, East Godavari District.	Prl. Junior Civil Judge, Ramachandrapuram, East Godavari District.
33.	Smt. D. Uma Devi, II Addl. Junior Civil Judge (Juvenile Court), Eluru, West Godavari District.	Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District.
34.	Smt. N. Radhika, I Addl. Junior Civil Judge, Kovvur, West Godavari District.	Prl. Junior Civil Judge, Kovvur, West Godavari District.
35.	Smt. J. Hema Sravanthi, Prl. Junior Civil Judge, Mangalagiri, Guntur District.	Addl. Junior Civil Judge, Mangalagiri, Guntur District.
36.	Smt. A. Naga Malleswari, Special Judicial Magistrate of First Class, Excise Court, Visakhapatnam.	I Addl. Junior Civil Judge, Visakhapatnam.
37.	Sri Sk. Shireen, Prl. Junior Civil Judge, Sompeta, Srikakulam District.	Addl. Junior Civil Judge, Somepta, Srikakulam District.
38.	Smt. S. Mani, Junior Civil Judge, Ichapuram, Srikakulam District.	Addl. Junior Civil Judge, Sompeta, Srikakulam District.
39.	Smt. D. Sharmila, Addl. Junior Civil Judge, Gannavaram, Krishna District.	Prl. Junior Civil Judge-cum-X Metropolitan Magistrate, Gannavaram, Krishna District.
40.	Smt. D. Sreedevi, III Addl. Junior Civil Judge (Juvenile Court), Rajamahendravaram, East Godavari District.	V Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
41.	Sri P. Babu, Junior Civil Judge, Koilkuntla, Kurnool District.	Junior Civil Judge, Banaganapalle, Kurnool District.
42.	Smt. K. Sarada, Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.	Addl. Junior Civil Judge (Juvenile Court), Vizianagaram.
43.	Sri S. Srinivasu, Addl. Junior Civil Judge, Ponnur, Guntur District.	Prl. Junior Civil Judge, Ponnur, Guntur District.
44.	Sri A. Omkar, Junior Civil Judge, Vinukonda, Guntur District.	I Addl. Junior Civil Judge, Narasaraopet, Guntur District.
45.	Sri G. Dharma Rao, Judicial Magistrate of First Class, Madugula, Visakhapatnam District.	Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District.

The officers mentioned in Column Number 3 will be in full additional charge of the post(s) mentioned in corresponding Column Number 2, during the period of absence of the above said Officers who are nominated for XX Basic Course at A.P. Judicial Academy, Secunderabad.

The officers mentioned in Column No.2, shall handover charge of their post and also the additional post for which they are holding full additional charge if any to the officers mentioned in Column No.3, while proceeding to said training and the officers mentioned in Column No.3, will be in full additional charge of the respective posts as handedover by the officers mentioned in Column No.2.

On return from the above said basic training, the officers mentioned in Column Number 2 will rejoin duty in their respective posts.

The Trainee Junior Civil Judges will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad, during their training period.

At the end of training, the Director, Andhra Pradesh Judicial Academy, Secunderabad, will report to the High Court with regard to successful completion of the training by the trainees.

The concerned Prl. District and Sessions Judges are directed to instruct the officers who are holding full additional charge of the posts of the officers undergoing training at Andhra Pradesh Judicial Academy, Secunderabad, to draw the pay and allowances of the said officers during the said training period and send the same to the Officers.

II

(1) Smt. Guda Anusha, Prl. Junior Civil Judge, Husnabad, Karimnagar District, who was granted Maternity Leave for 180 days from 30.01.2017 to 28.07.2017, vide High Court's Notification No.385/2017-B.Spl., dated 13.02.2017 (2) Smt. S.Chandana, Junior Civil Judge, Korutla, Karimnagar District who was granted Maternity Leave for 180 days from 15.12.2016 to 12.06.2017, vide High Court's Notification No.31/2017-B.Spl., dated 05.01.2017 and (3) Smt. M.Madhavi, II Addl. Junior Civil Judge, Adoni, Kurnool District, who was granted Maternity Leave for 180 days from 20.11.2016 to 18.05.2016, vide High Court's Notification No.1075/2016-B.Spl., dated 22.11.2016, are hereby exempted for the present from participating in the Part-I Institutional Training (Phase 1) for 56 days from 10.04.2017 to 11.06.2017 and Part-II Mid Term Practical Training (Phase 1) for one month from 12.06.2017 to 11.07.2017 at Andhra Pradesh Judicial Academy, Secunderabad.

The Director, A.P. Judicial Academy, Secunderabad, is directed to include the names of Smt. Guda Anusha, Prl. Junior Civil Judge, Husnabad, Karimnagar District, Smt. S.Chandana, Junior Civil Judge, Korutla, Karimnagar District and Smt. M.Madhavi, II Addl. Junior Civil Judge, Adoni, Kurnool District, in the next batches of basic training i.e., on completion of their Maternity Leave period as mentioned above.

NOTE: 1. The officers who are nominated for Basic Training are entitled only for actual journey time before reporting at Andhra Pradesh Judicial Academy, Secunderabad.

2. The Training Proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Secunderabad.


REGISTRAR GENERAL
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To

1. The officers.
2. The incharge officers.
3. Smt. Guda Anusha, Prl. Junior Civil Judge, Husnabad, Karimnagar District.
4. Smt. S.Chandana, Junior Civil Judge, Korutla, Karimnagar District.
5. Smt. M.Madhavi, II Addl. Junior Civil Judge, Adoni, Kurnool District.
6. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad.
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
(for information and necessary action in respect of Smt. Guda Anusha, Smt. S. Chandana and Smt. M. Madhavi)
8. The Chief Judge, City Civil Court, Hyderabad.
9. The Metropolitan Sessions Judge, Hyderabad.

10. THE PRL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Ananthapuram, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Medak at Sangareddy, Mahabubnagar, Nalgonda, Nizamabad, Nellore, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Warangal, West Godavari at Eluru, Vizianagaram.

11. THE I ADDL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Ananthapuram, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Medak at Sangareddy, Mahabubnagar, Nalgonda, Nizamabad, Nellore, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Warangal, West Godavari at Eluru, Vizianagaram.

12. The Pay and Accounts Officer, Hyderabad.

13. THE DISTRICT TREASURY OFFICERS:

Adilabad, Ananthapuram, Chittoor, East Godavari at Kakinda, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Medak at Sangareddy, Mahabubnagar, Nalgonda, Nizamabad, Nellore, Prakasam at Ongole, Rangareddy District at L.B. Nagar, Srikakulam, Visakhapatnam, Warangal, West Godavari at Eluru, Vizianagaram.

14. The Section Officers: Accounts Section, B-Section, Computer Section, D-I Budget Section, E-Section, O.P.Cell, Special Officers Section, Vigilance Cell and Work Review Cell, High Court of Judicature at Hyderabad.

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